Central Administrative Tribunal Principal Bench, New Delhi

C.P.No.823/2017 in O.A. No.2175/2017

Thursday, this the 24th day of May, 2018

Hon'ble Mr. Justice Dinesh Gupta, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

Lilu Ram s/o Lal Chand Gateman, age 60 years R/o RZH-404, Gali No.4 Raj Nagar, Part II Palam Colony, New Delh

..Applicant

(Ms. Neelima Rathore, Advocate for Mr. U Srivastava, Advocate)

Versus

- 1. Smt. V Dubey, General Manager Northern Railway, Baroda House, New Delhi
- Anshul Gupta
 Divisional Railway Manager
 Northern Railway,
 State Entry Road, New Delhi

..Respondents

(Mr. Kripa Shanker Prasad and Mr. Indu Bhushan, Advocates)

ORDER (ORAL)

Mr. K.N. Shrivastava:

Mr. Kripa Shanker Prasad, learned counsel for respondents submits that the directions of this Tribunal have since been complied with. In this connection, he has placed copy of order dated 13.01.2018 passed by the Assistant Divisional Engineer, Northern Railway, Panipat.

2. We have perused the said order and we are satisfied that our directions have been complied with. C.P. is closed. Notices issued to the respondents are discharged. In case the applicant is not satisfied with the

aforesaid decision of the respondents, he is at liberty to approach this Tribunal in accordance with rules.

(K.N. Shrivastava) Member (A) (Justice Dinesh Gupta) Chairman

May 24, 2018 /sunil/